

Notice

Advocates are requested to supply copy of paper book(s), interim/final order(s) passed by this Hon'ble Court along with fresh status of COCP No. 475 of 1988 titled as "Lachhman Singh V/s Ravi Sharma" and COCP 147 of 1988 titled as "Prem Singh V/s Do" to Reconstruction Cell, for reconstruction.

*7/10/88*  
*15-7-22*  
Assistant Registrar  
(Civil Revision Branch)

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